

Phone : +91-11-41752340, 45603795  
+91-11-45603739, 43559586  
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Web : [www.delhibarcouncil.com](http://www.delhibarcouncil.com)

# BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

265, Sri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049




Application: 141/BCD/004/2024

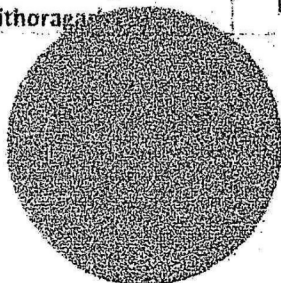
Dated : 06 Jan 2024

## NOTIFICATION No. 4 of 2024

### REMOVAL NOTIFICATION NO. VERIFICATION/141/BCD/004/2024 DATED 04.01.2024 TO REMOVE ADVOCATES NAME FROM THE ROLL OF BAR COUNCIL OF DELHI DUE TO LL.B DEGREE/MARKS SHEET REPORTED TO BE FAKE/FORGED

It is hereby notified for general information that under the Proviso to Section 26(1) of the Advocates Act, 1961 Orders passed by the Sub-Committee of the Bar Council of India and ratified by the General Council of the Bar Council of India on the dates as mentioned below, the names of the below mentioned Advocates have been removed from the Roll of the Bar Council of Delhi due to their LL.B Degree/Mark Sheet reported to be Fake/Forged by their concerned Universities.

Serial No.	Name of Advocate and (Enrolment No.)	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1	Mr. Parveen Kumar, (Enrolment No. D/2952/2013)	S/o Sh. Jiwan Das House No. 1705-A, Housing Board Colony Sector -10, Gurgaon, Haryana-122001 (Mob - 9873584602)	Bar Council of India Sub-Committee Order dated 08.11.2023 and Ratified by the General Council of the Bar Council of India on 24.12.2023 on Removal Proceedings No. 74/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
2	SHARMILA RANI (Enrolment No. D/1418/2013)	Sharmila Rani D/o Sh. Wazir Singh Resident of V.P.O - Murthal, Sonipet (HARYANA) pin-131 027 Mob-9466663557, 9467103957	Bar Council of India Sub-Committee Order dated 08.11.2023 and Ratified by the General Council of the Bar Council of India on 24.12.2023 on Removal Proceedings No. 19/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	
3	Mr. Muneer Ahmed Khan, Advocate (Enrolment No. D/278/2013)	S/o Sh Gulam Haider House No- RZ 23A/339, West Sagarpur New Delhi - 46 (Mob - 9997417714) and Takana Colony, Distt- Pithoragarh	Bar Council of India Sub-Committee Order dated 08.11.2023 and Ratified by the General Council of the Bar Council of India on 24.12.2023 on Removal Proceedings No. 41/2021 (Due to Fake/Forged LL.B Degree/Mark Sheet)	





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## BAR COUNCIL OF DELHI


(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : .....

2

Dated : .....

Ser No.	Name of Advocate and Enrolment No.	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
4	Mr. Govind Verma D/1125/2012	Mr. Govind Verma S/o Sh. T.C. Verma R/O House No. 75 DDA Site New Rajendra Nagar, Delhi and House No. 248/28, Dev Nagar, Sonapat (Haryana) Mob-9810522282	Bar Council of India Sub-Committee Order dated 08.11.2023 and Ratified by the General Council of the Bar Council of India on 24.12.2023 on Removal Proceedings No. 18/2019 (Due to Fake/Forged LL.B Degree/Mark Sheet)	

2. The name of the above-mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of Bar Council of Delhi and License stands cancel with immediate effect.



(Ex-Sub D.K. Sharma)  
Prepared and Checked By

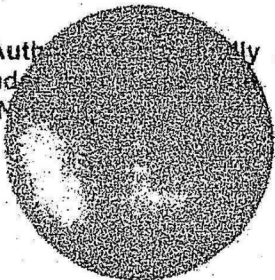


Col Arun Sharma (Retd)  
Secretary  
Bar Council of Delhi

Copy forwarded for information to:-

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Council
5. The Registrar General, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 9 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co Affairs, New Delhi
12. The Commissioner of Police, New Delhi

Note - The above mentioned Authority is requested to circulate the copy of this notification to all the offices under its jurisdiction. The Bar Associations are requested to display this Notification on their Notice Boards.





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दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**

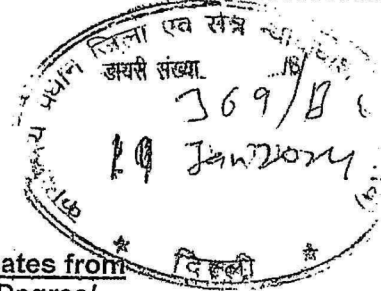
(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : Verification/141/004/2024

Dated : 06 Jan 2024

Dated :

The Principal District & Session Judge  
Room No. 204,  
Tis Hazari Courts,  
Delhi-110054



**NOTIFICATION No. 04 of 2024**

**Removal Notification to remove name of advocates from  
The Roll of Bar Council of Delhi due to LL.B Degree/  
Marks Sheet reported to be Fake/Forged**

Sir,

Bar Council of Delhi Removal Notification No. 04 of the year 2024 dt 06.01.2024 is submitted herewith for your information please.

Thanking you,

Col Arun Sharma (Retd)  
Secretary  
Bar Council of Delhi

(Ex-Sub D.K. Sharma)  
Prep and Checked By

Genl. Bx.

Pr. Dist. J. (M.S.)  
19/01/24

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs); DELHI**

No. 1879-2009 /Genl./Misc./Circulation/2024

23 JAN 2024  
Dated, Delhi the \_\_\_\_\_

**Sub:- Regarding removal Notification to remove name of advocates from The Roll of Bar Council of Delhi due to LLB Degree/Marks Sheet reported to be Fake/Forged**


Forwarded a copy of the letter bearing Ref No. Verification/141/004/2024 dated 06/01/2024 and this office bearing diary No. 369/B dated 19/05/2024 alongwith Notification No. 4 of 2024 dated 06/01/2024 received from the Col. Arun Sharma (Retd.) Honorary Secretary, Bar Council of Delhi, New Delhi, (Copy of the Notification enclosed), to be circulated for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

  
(UMED SINGH)

Link, Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi

Encl. As above

  
29/01/24